

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1568(KB)2019
IA(I.B.C)/831(KB)2024, CONT.A. (IBC)/9(KB)2024,
IA(I.B.C)/1191(KB)2024, IA(I.B.C)/900(KB)2021,
IA(I.B.C)/371(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	ONEMAX YARN MERCHANTS PRIVATE LIMITED VS NANDLAL KAMAL KISHORE VYAPAAR PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Dyuti Ghai, Adv.] Applicant in IA 831/2024 and Contempt Petition 09/2024

Mr. Alope Kumar Kanodia, Adv.] for respondent no.1 in IA/1191/2024

Ms. Madhuri Pandey, PCS] For the respondents in IA(I.B.C)/371(KB)2021 and
For respondents 1 and 2 IA(I.B.C)/900(KB)2021

Mr. Avishek Guha, Adv.] for the Liquidator

Ms. A. Dutta, Adv.

Mr. P. Poddar, Adv.

Ms. M. Barman, Adv.

Mr. K. D. Sarkar, Adv.

Mr. S. Bose, Adv.

Mr., S. Poddar, Liquidator

Mr. S. Jain , Adv.] for R-2 in Cont. A. 9 of 2024

Mr. N. Berlia, Adv.] for R-3 in IA 900 of 2021

Mr. S. Bose, Adv.

ORDER

1. Ld. Counsel for the parties present.

2. **IA(I.B.C)/1191(KB)2024:**

- a. Liquidator Nandalal Kamal Kishore Vyapaar Pvt. Ltd. is directed to file an affidavit declaring with the list of materials lying with the questioned land as stated in the application at page 97 to 107 of Contempt Application which are supposed to be handed over to Candid Resources Limited the Successful Bidder in regard to the subject materials.
- b. List this matter along with other matters for further consideration **on 18.07.2024.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)